

**COURT-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No. 169 of 2014**

Dated : **9<sup>th</sup> December, 2014**

Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

**In the matter of :**

Green Energy Association ... Appellant(s)  
Versus  
Maharashtra Electricity Regulatory Commission & Anr.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Dipali Sheth  
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Mr. Raunak Jain for R-1  
  
Mr. Aditya Dewan for R-2

**ORDER**

The learned counsel for the Respondent No.2 and the State Commission has already filed their respective replies in the matter.

Post the matter for final hearing on **6<sup>th</sup> January, 2015.**

In the meantime, rejoinder, if any, may be filed in the matter.

(Justice Surendra Kumar)  
Judicial Member

( Rakesh Nath )  
Technical Member

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